

Title: Introduction of the Jamia Millia Islamia (Amendment) Bill, 2000 (Amendment of the Long Title, etc.).

**15.35 hours**

(Shri Basu Deb Acharia *in the Chair*)

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move for leave to introduce a Bill to amend the Jamia Millia Islamia Act, 1988.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to amend the Jamia Millia Islamia Act, 1988."

*The motion was adopted.*

SHRI G.M. BANATWALLA : I introduce the Bill.

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\*Published in the Gazette of India, Extraordinary, Part-II, Section 2, date 3d 2